

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

(Arising out of impugned final judgment and order dated 24-10-2017 in WC No. 21012/2015 passed by the High Court Of Judicature at Allahabad)

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.12013/2018-EXEMPTION FROM FILING O.T.)

Date : 02-02-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Gopal Jha, AOR
 Mr. G.R. Pandey, Adv.
 Mr. Chandan Kumar Mandal, Adv.
 Mr. Shakti Deep Pandey, Adv.
 Mr. Rajesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

(DEEPAK MANSUKHANI)
AR CUM PS

(MALA KUMARI SHARMA)
COURT MASTER